

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 120 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: M/S Rana Saria Poly Pack Pvt Ltd vs. Uniward Sugars Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	Shubham
2.	SHUBHAM AGARWAL	ADVOCATE	OPERATIONAL CREDITOR	
3.	Amit Gupta	PCS	Respondent Company	Amit Gupta

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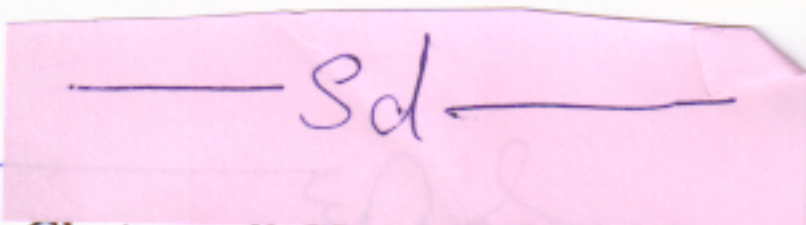
Advocate, Shri Shubham Agarwal, for the Operational Creditor. Shri Amit Gupta, PCS representing Corporate Debtor make payment giving Rs. 10,000/- to the Operational Creditor and already filed reply.

The Operational Creditor further files a rejoinder to the objection. A copy is received by the Corporate Debtor Company. The case is fixed for the argument.

The matter be listed on 29th November, 2017.

Date: 14/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi, Member(Judicial)